

5. Cuttack—Naupalli

6. Cuttack—Athgarh

Schemes at Sl. No. 1 and 2 are likely to be commissioned in the beginning of 7th Plan.

**Petro-Chemical Complex at Haldia**

559. SHRI SATYAGOPAL MISRA :  
SHRI HANNAN MOLLAH :  
SHRI AMAL DATTA :

SHRI SANAT KUMAR  
MANDAL :

Will the Minister of PETROLEUM be pleased to state :

(a) whether the Union Government have agreed to review afresh the demand for setting up of Petro-Chemical complex at Haldia in West Bengal including the question of equity participation in the proposed project ;

(b) if so, details of Government's decision in this regard ; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA):

(a) to (c) : The State Government have already been advised of the inability of the Central Government to participate in the near future, in the Haldia petrochemicals project, mainly on account of resources constraint.

**Complaints Regarding Deterioration of Calcutta and Howrah Telephone System**

560. SHRI PRIYA RAJAN DAS MUNSI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether he has received any representation about the poor functioning and deteriorating conditions of Calcutta and Howrah telephone system ;

(b) the details of the complaint ; and

(c) if so, the steps the Ministry propose to take to provide relief to the telephone subscribers ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA):

(a) Yes, Sir.

(b) The complaints are in respect faults on telephone lines, congestion in inter-exchange traffic, unsatisfactory trunk call service and disputed telephone bills.

(c) Following steps are proposed to be taken to give relief to the subscribers :

(i) Progressive replacement of old and worn out equipment.

(ii) Laying of cables in ducts.

(iii) Pressurisation of main cables.

(iv) Progressive use of microwave and pulse code modulation equipment for junctions.

(v) Intensified coordination with various service authorities to prevent damage and theft of cables.

(vi) Accelerated investigations and disposal of billing complaints.

**Induction of De-Mobbed Jawans in Ordnance Factories, CISF and R. P. F.**

561. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware that the de-mobbed young hardworking jawans are facing problems for job after their retirement from Army ; and